CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA



O.A/350/1191/2018

Date of Order: 17.03.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Dr. Sonali Gopalrao Badhe •Vs-Revenue

For The Applicant(s): In person

For The Respondent(s): None

ORDER(ORAL)



In view of the resolution of the Bar Association of CAT, Kolkata Bench to abstain from participating in court proceedings till 21.03.2020, in the wake of a call from the Bar Council of West Bengal, none appears for the parties.

- 2. The applicant appears in person and submitted that she does not want to pursue the matter any further and wants to withdraw the matter. In support, she produced a letter dated 13.02.2020, which is taken on record. Prayer is allowed.
- 3. Accordingly, the O.A is disposed of as withdrawn with liberty to file further the afresh, if aggrieved.

(Nandita Chátterjee) Member (A) (Bidisha Banerjee) Member (J)

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